

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 270/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

NAME OF THE COMPANY: EMC Electomech Controls Pvt Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. B. S. Gupta, Advocate		
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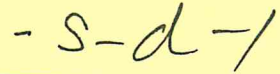
	For the Respondent:	None		
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ORDER

Notice to the ROC returnable on 23rd January, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**